

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No.6222 of 2015

1. **Amar Jyoti Sinha**
2. **Lutan Mandal**
3. **Manoj Kumar Choudhary**
4. **Ranjeet Kapari**
5. **Rekha Kumari**
6. **Sanjay Kumar Bharti**
7. **Suhail Alam**
8. **Rajeev Ranjan**
9. **Md. Mouin Uddin**
10. **Manoj Kumar Rai**
11. **Pawan Kumar Choudhary**
12. **Md. Nousad Alam**
13. **Afroj Parween**
14. **Shailesh Kumar Sinha**
15. **Doly Sinha**
16. **Samir Sarini**
17. **Shueb Alam**
18. **Neeraj Prasad Sinha**
19. **Mothara Khatoon**
20. **Rameshwar Pathak**
21. **Sunil Ram**
22. **Manoj Kumar Choudhary**
23. **Ajay Kumar Sah**
24. **Makar Kumar**
25. **Uma Shankar Singh**
26. **Sumitra Kumari**

..... Petitioners

Versus

1. State of Jharkhand through the Secretary, Department of Health, Government of Jharkhand
2. The Director in Chief, Health Services, Government of Jharkhand
3. The Civil Surgeon cum Chief Medical Officer, Dumka

..... Respondents

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioners : Ms. Vandana Sinha, Advocate
For the Respondents : Ms. Lakshmi Murmu, S.C.V

05/09.07.2020 Ms. Vandana Sinha, Learned counsel for the petitioners, does not want to press this matter as the same has become infructuous.

2. Ms. Lakshmi Murmu, learned S.C.V appearing for the respondent State does not have any objection to the submission of the learned counsel of the petitioners.

3. In view of the above submissions, the instant petition is dismissed as not pressed.

(Deepak Roshan, J.)

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